

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-129/2006/7057/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.  
To Shri Dipak Thakuria,  
District and Sessions Judge,  
Dhubri.

Dated Guwahati the 27<sup>th</sup> November, 2019.

Sub: **Vehicle permission.**

Ref:- Your letter No.DJ.VII-12/2012/5196/E dated the 21<sup>st</sup> November, 2019

Sir,

With reference to the above, I am directed to inform you that, the prayer of Smti. Dimple Boro, Civil Judge and Assistant Sessions Judge, Dhubri, Dhubri to take his officially allotted vehicle to Jagiroad, at her own cost, from the evening of 22.11.2019 to 24.11.2019, has been granted, subject to her leave/station leave permission for the period is granted by the District and Sessions Judge, Dhubri.

Yours faithfully,

sd/-

7059

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-129/2006/7058-A, dated 27.11.19

Copy to:

1. Smti. Dimple Boro, Civil Judge and Assistant Sessions Judge,  
Dhubri.
2. ✓ The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

Ratan